

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-BA- 18-2020**

Anil Bhoer ... Applicant

Versus

State of Goa and Anr ... Respondents

Shri Kautuk Raikar, Advocate for the applicant.

Shri S.R. Rivankar, Special Public Prosecutor with Shri Gaurish Nagvenkar, Additional Public Prosecutor for the respondents- State.

**Coram:- NUTAN D. SARDESSAI, J.**

**Date :- 17<sup>th</sup> July, 2020**

**P.C.:**

Shri S.R. Rivankar, learned Special Public Prosecutor seeks time to file his reply. Time granted.

2. Stands over on 30/07/2020.

**NUTAN D. SARDESSAI, J.**

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